

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:3701
ANSWERED ON:18.12.2006
CONDITIONS FOR SETTING UP NEW SUGAR MILLS
Nayak Smt. Archana

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) Whether the Government has increased the deposit amount on filing of application for setting up new sugar mills in the country ;
- (b) If so, the details thereof and the reasons therefor ;
- (c) Whether this move is aimed at enabling the sick units to improve their performance; and
- (d) If so, the details thereof ?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH)

(a)&(b) : The Central Government has not increased the deposit amount for filing application for setting up of new sugar mills in the country. However, the Central Government has amended the Sugarcane (Control) Order, 1966 vide Notification No. S.O.1940(E) dated 10.11.2006. It has been provided in the amended Order, inter alia, that after filing the Industrial Entrepreneur Memorandum, the concerned person shall submit a performance guarantee of Rupees one crore to the Chief Director

(Sugar), Department of Food & Public Distribution, Ministry of Consumer Affairs, Food & Public Distribution, within thirty days of filing the Industrial Entrepreneur Memorandum as a surety for implementation of Industrial Entrepreneur Memorandum. A copy of the Sugarcane (Control) Amendment Order, 2006 has already been laid on the table of the House on 4th December, 2006.

(c) : No Sir.

(d) : Does not arise.